

Urgent
Compliance of NGT Order

GOVERNMENT OF TRIPURA
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT
BIGYAN, PRAJUKTI O PARIVESH BHAWAN
GORKHABASTI: P.N.COMPLEX
AGARTALA:TRIPURA.

No.F.11 (101)/DSTE/CC/Pt-I/ 7026-29

Dated 19 /11/2019

To
The Consultant Judicial
Hon'ble National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi-110001

Subject:- M.A.No.26/2019 in OA No.325/2015 in the matter of Lt.Col. Sarvadaman Singh Oberoi Vr UOI & Ors before Hon'ble NGT, PB, New Delhi & Submission of Indicative Action Plan For Restoration of Water Bodies (Lakes, Ponds and Rivers) in Tripura.

Ref.:- Your email dated 16.11.2019.

Sir,

Kindly refer to above. In this context, it is to inform you that State of Tripura has prepared & submitted the "Indicative Action Plan for restoration of water bodies (Lakes, Ponds and Rivers) in Tripura" to Member Secretary, CPCB in compliance of Order dated 10.05.2019 passed by the Hon'ble National Green Tribunal, New Delhi in O.A.No.325/2015 filed by Lt. Col. Sarvadaman Singh Oberoi vrs Union of India vide this office Letter No. F.11(101)/DSTE/CC/Pt-I/4136-40 dated 01.08.2019.

2. However, a copy of our letter 01.08.2019 along with copy of "Indicative Action Plan for restoration of water bodies (Lakes, Ponds and Rivers) in Tripura" is further enclosed herewith for your kind information and necessary action.

Encl: As stated above.

Yours Sincerely

(Animesh Das, IAS)
Director, DSTE

Copy to:

1. The PPS to the Chief Secretary, Government of Tripura for kind information of the Chief Secretary.
2. The P.S to the Spl. Secretary, STE, Govt. of Tripura for kind information.
3. The Member Secretary, TSPCB for information.